

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 33763/2019

(Arising out of impugned final judgment and order dated 18-12-2018 in CRLA No. 1871/1990 passed by the High Court Of Judicature At Allahabad)

THE STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

BHUPENDRA SINGH

Respondent(s)

(IA No.154771/2019-CONDONATION OF DELAY IN FILING and IA No.154773/2019-EXEMPTION FROM FILING O.T.)

Date : 21-10-2019 This petition was called on for hearing today.

CORAM :

HON'BLE MS. JUSTICE INDU MALHOTRA
HON'BLE MR. JUSTICE R. SUBHASH REDDY

For Petitioner(s) Mr. Garvesh Kabra, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Delay condoned.
Issue notice.

(NEELAM GULATI)
COURT MASTER (SH)

(RAJINDER KAUR)
BRANCH OFFICER